

ITEM NO.813

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 29714/2023

(Arising out of impugned final judgment and order dated 11-07-2023
in W.P.(C) No. No. 456/2022 passed by the Supreme Court Of India)

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 26-07-2023 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s)

Mr. Tushar Mehta, learned S.G.
Mr. Zoheb Hussain, Adv.
Mr. M.K. Maroria, Adv.

For Respondent(s)

UPON being mentioned, the Court made the following
O R D E R

List this miscellaneous application before the Bench
comprising Hon'ble Mr. Justice B.R. Gavai, Hon'ble Mr. Justice Mr.
Vikram Nath and Hon'ble Mr. Justice Sanjay Karol, tomorrow, i.e.
27.07.2023 at 03:30 p.m., after obtaining appropriate orders from
Hon'ble the Chief Justice of India.

(DEEPAK SINGH)
COURT MASTER

(ANJU KAPOOR)
COURT MASTER (NSH)